

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4097 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Pratik Ramesh Mehta Vs. Metallica Industries Ltd. & Ors.	Saurabh Suman Sinha
2.	I.A. No. 4098 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Kaushal Ramesh Mehta Vs. Metallica Industries Ltd. & Ors.	Saurabh Suman Sinha

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By Order
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Assistant Registrar